GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:3308 ANSWERED ON:13.08.2010 FDI Majhi Shri Pradeep Kumar;Reddy Shri K. Jayasurya Prakash;Singh Shri Uday Pratap

Will the Minister of FINANCE be pleased to state:

(a) whether the Government has recently approved a large number of Foreign Direct Investment (FDI) proposals;

(b) if so, the details thereof, project-wise;

(c) whether an estimate of the employment opportunities likely to be generated therefrom has been made; and

(d) if so, the details thereof and steps taken or proposed to be taken to maximize benefits of FDI for the country?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S. Palanimanickam)

(a) & (b): The 156th Meeting of Foreign Investment Promotion Board (FIPB) was held on July 30,2010 and on the recommendations of FIPB, the Government have approved 12 proposals of Foreign Direct Investment (FDI) amounting to around Rs. 2305.835 crore. The particulars of these FDI proposals were released vide Press Release dated August 9, 2010 which can be accessed at the website of DEA: i.e., http://finmin.nic.in under the icon `Cases approved in 156th Meeting held on 30th July, 2010`.

(c) & (d): No Sir. It is not binding on the part of the applicant to specify the same. However, depending on the business requirements, the companies generate employment opportunities. Periodically, Government reviews the FDI policy to create an improved investment regime for higher FDI inflows.